

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/ 4270 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 21st July, 2018.

Sub:- **Casual Leave along with permission to leave station.**


Ref:- Your letter No. JHD.-1/2018/10/2013, dtd. 11.07.2018.

Sir,

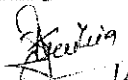
With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 13.07.2018 along with station leave permission from the evening of 12.07.2018 till the morning of 14.07.2018 has been ~~granted/rejected~~ ^{granted}.

The Civil Judge & Assistant Sessions Judge, Hailakandi, would remain in-charge of your Court and Office in your absence on leave.

Yours faithfully,

 21.7.18

JOINT REGISTRAR (VIGILANCE)


21/07/18